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19 May 2015



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Amendment in the Professional Tax

Maharashtra Government has amended the Professional Tax Act 1975 As per the latest amendment, separate slab rate has been prescribed for employees as it has eased the burden of tax men and women employees. Minimum salary exemption limit for men has been increased to Rs 7.500/- from Rs 5.000/-. Further, women employees drawing gross salary up to Rs. 10,000/- per month will not have to pay professional tax. This change is w.e.f from April 1, 2015.

Foreword

This amendment is beneficial for women on women employees.

D. H. Law Associates - Advocates & Solicitors

111, Free Press House, Free Press Journal Road, 215, Nariman Point, Mumbai - 400 021.

T: +91-22-6625 2222 F: +91-22-2285 5821

E: contactus@dhlawassociates.com W: www.dhlawassociates.com